

**Court-I**

**Before the Appellate Tribunal for Electricity  
(Appellate Jurisdiction)**

**Appeal No. 298 of 2013 &  
I.A. No. 236 of 2015**

**Dated: 10<sup>th</sup> July, 2015**

**Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson  
Hon'ble Mr. Nayan Mani Borah, Technical Member, (P&NG)**

**In the matter of:-**

**Gujarat Gas Company Ltd. .... Appellant (s)  
Versus  
Petroleum & Natural Gas Regulatory Board ... Respondent (s)**

Counsel for the Appellant(s) : Mr. Apoorva Mishra  
Ms. Pallavi Mohan  
Ms. Janmali Manikala

Counsel for the Respondent(s) : Mr. Prashant Bezboruah  
Ms. Sonali Malhotra for-1

**ORDER**

**(IA No.236 of 2015)**

**(Application for amendment)**

Learned counsel for the Board seeks time to file reply. She may file the same after serving copy on the other side.

List the matter on **18.09.2015.**

**(Nayan Mani Borah)  
Technical Member (P&NG)**

**(Justice Ranjana P. Desai)  
Chairperson**

Ts/ pr